

DIVISION BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/75(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	IDBI BANK LTD VS MANNOJ KUMAR JAIN
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the FC
Mr. Snehasish Chakraborty, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondent
Mr. Rajashri Banerjee, Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. Ld. Counsel appearing for the Financial Creditor seeks three days' time to file hard copy of the petition with the Registry
3. Post the matter on **17/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

PJ